

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/815/2023 in Company Petition IB/308/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Gayathri Projects Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Gayathri Projects Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/815/2023**

This application is filed seeking extension of CIRP period by 90 days from 14<sup>th</sup> May to 12<sup>th</sup> August, on the grounds that 3 EOI’s were issued and that they were not successful, hence, they are proposing to issue fresh EOI, with due date of 25.05.2023 and that said process may consume some more period. Considering, the above reasons as cogent enough to extend the CIRP period, we allow this application as prayed for.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**